

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT NO. IV, NEW DELHI**

**(IB)-1489(ND)/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Anuj Kumar Tiwari	.... Applicant
Vs.	
Adharshila Country Homes Pvt. Ltd.	.... Respondent

**Order delivered on 04.12.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**PRESENTS**

For the Applicant	: Mr. Jeewesh Prakash, Adv.
For the Respondent	: -

**ORDER**

Learned counsel for the applicant undertakes to file service affidavit within one week. None appears for the Corporate Debtor today. Last chance to the Corporate Debtor to file appearance. For further consideration on 14.01.2019.

MUKESH

Sd/-  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

